

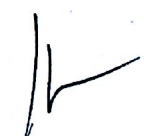
For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.05.2016 to 31.05.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.5,10,872/- + interest	16.05.2016	91 days
2	Rs.15,50,010/- + interest	16.05.2016	Six months
3	Rs.15,17,438/- + interest	16.5.16	One year
4	Rs.36,16,492/- + interest	18.5.2016	Six months
5	Rs.3,00,000/- + interest	20.05.2016	Two years
6	Rs.2,17,168/- + interest	21.05.2016	Six months
7	Rs.60,29,106/- + interest	22.5.2016	One year
8	Rs.3,04,65,065/- + interest	23.5.2016	91 days
9	Rs.10,71,243/-/- + interest	23.5.2016	90 days
10	Rs.20,41,929/- + interest	24.5.2016	91 days.
11	Rs.13,60,800/- + interest	24.05.2016	Six months
12	Rs.4,56,578 /- + int.	28.5.2016	One year
13	Rs.6,31,802/- + int.	28.5.2016	One year
14	Rs.16,89,244/- + interest	27.5.2016	90 days
15	Rs.12,17,965/- + interest	27.5.2016	91 days
16	Rs.79,99,321/- + interest	27.5.2016	One year
17	Rs.27,39,175/- + int.	28.05.2016	Six months
18	Rs.3,51,256/- + interest	29.5.2016	One year
19	Rs.18,78,029/- + interest	30.5.2016	One year
20	Rs.1,75,271/- + interest	31.5.2016	One year

Dated: 02.05.2016

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India